

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

Petition No.6/2004

In the matter of

Fixation of Wheeling Charges in respect of Transmission System of Grid Corporation of Orissa Ltd. for wheeling of power from NTPC power stations in Eastern Region (ER) through their system to Madhya Pradesh State Electricity Board (MPSEB), Jabalpur with effect from 1.4.2001.

And in the matter of

Madhya Pradesh State Electricity Board

...

Petitioner

Vs

1. Grid Corporation of Orissa Ltd., Bhubaneswar
2. Eastern Region Electricity Board, Kolkata

...

Respondents

The following were present:

1. Shri D. Khandelwal, SE, MPSEB
2. Shri P.M. Matey, Ex. Engineer, MSEB
3. Shri Deepak Shrivastava, EE, MPSEB
4. Shri R.K. Mehta, Advocate, GRIDCO
5. Shri Suman Kukrety, Advocate, GRIDCO
6. Shri N.N. Mahapatra, GM, GRIDCO
7. Shri B.P. Mahapatra, AGM(F), GRIDCO
8. Shri K.K. Panda, GRIDCO
9. Shri M.K. Mitra, EREB

**ORDER
(DATE OF HEARING: 24.2.2005)**

Heard Shri D. Khandelwal for the petitioner and Shri R.K. Mehta for Respondent 1 and Shri M.K. Mitra, for Respondent 2.

2. Respondent 2 in its report to the Commission has considered capital cost of Rs.30.43 lakh/km for computation of wheeling charges, based on the information supplied to it by respondent 1. According to the petitioner, considering the fact that line was constructed in 1990-91, the capital cost should be considered @ Rs.12 lakh/km. The petitioner has submitted that Western Regional Electricity Board, while calculating wheeling charges for the part of Budhipadar-Korba transmission line falling in Western Region, has considered the capital cost @ 12 lakh/km. Learned Counsel for respondent 1 on instructions from its representative, has undertaken to place on record, duly supported by affidavit, the basis for computation of capital cost of Rs.30.43 lakh/km. The affidavit shall be filed within 10 days with a copy to the petitioner.

3. Subject to above, order has been reserved.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 3rd March, 2005